

HIGH COURT OF TRIPURA
AGARTALA

NOTIFICATION

Dated, Agartala, the 15th November, 2022

In exercise of the powers conferred under Section 5 of the Commercial Courts Act, 2015, Hon'ble the Chief Justice (Acting), High Court of Tripura has been pleased to constitute a Commercial Appellate Division Bench in the High Court of Tripura comprising of His Lordship & Hon'ble Mr. Justice Arindam Lodh. The sitting of the said Commercial Appellate Bench shall be held normally on Wednesday.

This is issued in supersession of the earlier Notification dated 24.06.2022.

By order,

Sd/-

(D. M. Jamatia)
Registrar General

No.F.30 (24)-HC/2022/ 27935-8012

15th November, 2022

Copy to:

01. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
04. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The Secretary, High Court Bar Association, Agartala;
10. The Secretary, Tripura Bar Association, Agartala;
11. The Assistant Solicitor General of India, Govt. of India, Agartala;

12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The LR & Secretary, Law, Govt. of Tripura, Agartala;
15. The Registrar (Judicial), High Court of Tripura, Agartala;
16. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
17. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
18. The Joint Registrar, High Court of Tripura, Agartala;
19. The Deputy Secretary to the Govt. of India, Ministry of Law and Justice, Department of Justice, Jaisalmer House, 26, Mansingh Road, New Delhi-110011;
20. All the Deputy Registrars, High Court of Tripura, Agartala;
21. The Chief Librarian, High Court of Tripura, Agartala;
22. All the Assistant Registrars, High Court of Tripura, Agartala;
23. The System Analyst/the Computer Programmer(s), High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
24. All the Superintendents, High Court of Tripura, Agartala;
25. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
26. The Court Master(s), High Court of Tripura, Agartala;
27. The Bench Clerk(s), High Court of Tripura, Agartala;
28. All the Bench Sections, High Court of Tripura, Agartala,
29. Notice Board of the Court-house; and
30. Order File.

Registrar General